2. Certain other steps have also been taken to generally strengthen security measures and check thefts of antiques, statues, rare manuscripts, etc., from museums and the more important of these are :—

(i) In-service training has been given to Customs staff so that they may be able to detect antiques where efforts are made to smuggle them out of India; officers of the Archaeological Survey of India have also been posted at important air and sea ports at Calcutta, Bombay, and Delhi.

(ii) Systematic photographic documentation of museum objects in the Central Museums is in progress and the States have been requested to carry out similar documentation of antiquities.

(iii) State Governments have been requested to provide police guards at selected museums under the control of the Archaeological Survey of India.

Financial crisis in the Aligarh Muslim University

*191. SHRI SYED AHMAD HASHMI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that the Aligarh Muslim University is passing through a grave financial crisis; and

(b) if so, what remedial steps Government propose to take in the matter?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) and (b) According to the information furnished by the Aligarh Muslim University, the University had a deficit of Rs. 50.09 lakhs as on 1-4-74. In addition, the Medical College Hospital of the University, which is financed joinly by the University Grants Commission and the U.P. Government, had a sizeable deficit, the details of which are being worked out.

The matter is being looked into by the University Grants Commission.

बाढ़ों के कारण राज्यों को हुई क्षति

192. श्री मनोरंजन राय:
श्री जगदीश प्रसाद माथुर :
श्री सुब्रमण्यम् स्वामी :
श्री वीरेन्द्र कुमार सखलेचा:
श्री डी० के० पटेल:

क्या कृषि और सिचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) गत तीन वर्षों में वर्षवार बाढ़ के कारण प्रत्येक राज्य को जान व माल की कितनी कितनी क्षति हुई;

(ख) बाढ़ों के नियन्त्रण के लिए अब तक किस किस योजना को क्रियान्वित किया गया है, इनमें से प्रत्येक योजना पर कितना कितना खर्चा किया गया है और उनसे क्या परिणाम प्राप्त हुए है; और

(ग) बाढ़ों के नियंत्रण के लिए स्वीकृत स्थायी योजनाओं का ब्यौरा क्या है ?

†[**Loss suffered by States due to floods**

*192. SHRI MONORANJAN ROY:
SHRI JAGDISH PRASAD MATHUR:
SHRI SUBRAMANIAN SWAMY:
SHRI V. K. SAKHLECHA:
SHRI D. K. PATEL:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the extent of loss of human life and property suffered by each State due to floods during each of the last three years;

(b) the names of the schemes implemented so far to control floods, the amount spent on each of them and the results achieved therefrom; and

(c) the details of the permanent schemes sanctioned for control of floods.]

कृषि और सिचाई मंत्रालय में उपमंत्री (श्री केदार नाथ सिंह) : (क) से (ग) विवरण सभा-पटल पर रखा जाता है [देखिए, परिशिष्ट 90, अनुपत्र सं० 20]

†[ ] English translation.

†[THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI K. N. SINGH): (a) to (c) A statement is laid on the Table of the House. (*See* Appendix XC, Annexure No. 20)]

F.A.O. Assistance for increasing food production

*193. SHRI K. P. SINGH DEO:
SHRI LOKANATH MISRA:
SHRI JAGBIR SINGH:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that the U.N. Food and Agricultural Organisation has in a report predicted a serious shortfall in the food production in Asia during 1974-75; and

(b) if so, to what extent India has registered a shortfall in production of essential commodities like rice, wheat, coffee, tobacco, sugar over the corresponding period in 1973-74 and whether any additional assistance is likely to be given by the F.A.O. for increasing the production of these commodities in India?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): (a) and (b) A statement is laid on the table of the Sabha. [*See* Appendix XC, Annexure No. 21].

केन्द्रीय भूमि उपयोग बोर्ड

194. **श्री देवराव पाटिल** : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि .

(क) क्या सरकार ने भूमि प्रबंध सम्बन्धी समस्याओं पर ध्यान देने के लिये एक उच्चाधिकार प्राप्त केन्द्रीय भूमि उपयोग बोर्ड का गठन किया है;

(ख) यदि हा, तो उसका ब्यौरा क्या है;

(ग) क्या भूमि के उपयोग सम्बन्धी समिति के प्रतिवेदन को अंतिम रूप दे दिया गया है; और

(घ) यदि हां, तो समिति की मुख्य सिफारिशे क्या हैं ?

†[**Central Land Utilisation Board**

*194. SHRI DEORAO PATIL: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government have constituted a High-power Central Land Utilisation Board to look into the problems related to land management;

(b) if so, what are the details thereof;

(c) whether the report of the land use committee has been finalised; and

(d) if so, what are the main recommendations of the committee?]

कृषि और सिंचाई मंत्रालय में राज्य मंत्री (श्री शाह नवाज खान) : (क) जी नही। लेकिन केन्द्रीय भूमि उपयोग आयोग के गठन के प्रस्ताव पर सरकार सक्रिय रूप से विचार कर रही है।

(ख) ऊपर भाग (क) के उत्तर को मद्देनजर रखते हुए प्रश्न ही नही उठता।

(ग) 12 जुलाई, 1974 को भारत सरकार ने भूमि और मृदा प्रबन्ध की समस्याओं के समाधान के लिए संस्थागत ढांचे का सुझाव देने के लिए योजना आयोग के सदस्य (कृषि) की अध्यक्षता में एक प्रारम्भिक समिति नियुक्त की। इस समिति ने सितम्बर, 1974 के अन्त में अपनी रिपोर्ट प्रस्तुत की, जिसमें केन्द्रीय भूमि उपयोग आयोग स्थापित करने की सिफारिश की गई। सरकार इस प्रारम्भिक समिति की रिपोर्ट पर विचार कर रही है।

(घ) इस प्रारम्भिक समिति की मुख्य सिफारिश यह है कि सरकार को एक केन्द्रीय भूमि उपयोग आयोग स्थापित करना चाहिए, जिसकी जिम्मेदारी भारत की भूमि प्रबन्ध सम्बन्धी समस्याओं पर लगातार निगाह रखना हो और यह सुनिश्चित करना हो

†[ ] English translation.